

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
(ORIGINAL JURISDICTION)  
ORIGINAL APPLICATION NO. 1270 OF 2024**

**IN THE MATTER OF:**

Imran Ali

...Applicant

**//Versus//**

Ministry of Environment,  
Govt. of Uttar Pradesh & Ors.

...Respondents

**NDOH: 19.05.2025**

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1.	Affidavit in support of Counter Affidavit and Reply to I. A. dated 31.01.2025.	
2.	Proof of Service	

Date: 28.02.2025  
New Delhi

**Filed by:-**

  
SAURABH AJAY GUPTA  
RITIK GUPTA

Advocates for Respondent Nos.6  
Chamber No. 79, A. K. Sen Block  
Supreme Court of India  
New Delhi-110001.

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Govt. of Uttar Pradesh & Ors.

... Respondents

**AFFIDAVIT IN SUPPORT OF COUNTER AFFIDAVIT AND  
REPLY TO I.A. DATED 31.01.2025**

I, Pramod Agarwal, aged about 70 Years, s/o Late Sh. Dhani ram, r/o Rama House, Kiratpur, District Bijnor, U.P. – 246731, presently at L 5 Hauz Khas Enclave, Near Chor Minar, Hauz Khas S.o, South West Delhi, Delhi- 110016 do hereby solemnly affirm and state as under:

1. That I am the Respondent No. 6 in the above-captioned Original Application. I have read the contents of the Original Application filed by the Applicant and I am fully conversant with the facts of the case and competent to swear this Affidavit.
2. That in compliance of order dated 13.02.2025 passed by this Hon'ble Tribunal in Original Application No. 1270 of 2024, the Respondent No. 6 was directed to file an Affidavit in support of Reply dated 31.01.2025.



3. That I had read the Counter Affidavit and Reply to I.A. dated 31.01.2025 filed on behalf of Respondent Nos. 5 to 7 as on the date of filing i.e. 31.01.2025 and I hereby state that I fully endorse and adopt the contents of the said Counter Affidavit and Reply dated 31.01.2025 filed on my behalf by Respondent No. 5.
4. That the averments made in the Counter Affidavit and Reply to I.A. dated 31.01.2025, are true and correct to the best of my knowledge, and understanding.

  
**DEPONENT**

**VERIFICATION:**

I, Pramod Agarwal, aged about 70 Years, s/o Late Sh. Dhani ram, r/o Rama House, Kiratpur, District Bijnor, U.P. - 246731, presently at L 5 Hauz Khas Enclave, Near Chor Minar, Hauz Khas S.o, South West Delhi, Delhi- 110016, do hereby solemnly affirm and declare that the contents of the above affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at \_\_\_\_\_ on this the **24 FEB 2025** day of February, 2025.


EXECUTANT IDENTIFIED

BY SHRI. \_\_\_\_\_



SWORN BEFORE ME

ATTESTED

  
**BALJIT SINGH**  
 NOTARY DELHI-R-10615  
 Government of India  
 NEW DELHI, Mob-9868186635

**24 FEB 2025**

  
**DEPONENT**

S-169, DDA Hog Market  
 Rajendra Place, New Delhi  
 Mob.: 9868186635



saurabh ajay <chambersofsaaurabhajaygupta@gmail.com>

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**Service Affidavit of Respondent No. 6 & 7 in OA No. 1270 of 2024 Titled Imran Ali vs Ministry of Environment**

1 message

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**saurabh ajay** <chambersofsaaurabhajaygupta@gmail.com>  
To: imran.hrln@gmail.com, eonppkiratbi-up@nic.in

Fri, Feb 28, 2025 at 4:45 PM

PFA copies of Affidavit on behalf of Respondent No. 6 & 7 in OA No. 1270 of 2024 Titled Imran Ali vs Ministry of Environment

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SAURABH AJAY GUPTA  
Advocate  
+919910297074

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**2 attachments**

 **Affidavit Respondent No. 7.pdf**  
1363K

 **Affidavit Respondent 6.pdf**  
718K